

38

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1503/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.
V/s.
Aakar Infraproject Pvt. Ltd.

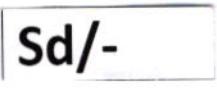
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
38	Shri JAIN i/b KIRAN JAIN & CO. Adv for. Anchor Leasing		

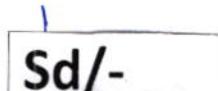
ORDER

CP No.1503/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.11.2017, with a direction to the
Petitioner to intimate next date of hearing to the Corporate Debtor.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)